

(c) whether there is demand for our wagons in those countries; and

(d) if so, the number of wagons to be supplied during the next two years?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) 355 Four-wheeled wagons were supplied by the State Trading Corporation to Hungary during the last year.

(b) It is not in the business interests of the State Trading Corporation of India to reveal the prices at which wagons were supplied.

(c) Yes, Sir.

(d) State Trading Corporation of India have secured orders for the supply of the following quantities of wagons.

(a) 500 Wagons to Poland

(b) 1000 Wagons to Hungary

Negotiations to supply Railway Wagons to USSR are in progress. No Contract has so far been signed.

Exports of Commodities

2404. SHRI R. K. BIRLA:
SHRI M. S. OBEROI:

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the names of commodities which are at present exported;

(b) the cash assistance given in each case as an incentive;

(c) the names of commodities allowed to be imported as incentive against such exports;

(d) whether it is a fact that the commodities imported against exports are permitted to be sold in open market or are being used by the exporter manufacturers; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) Complete statistics of exports are contained in the 'Monthly Journal of Statistics of Foreign Trade' published by the Director General of Commercial Intelligence and Statistics Calcutta.

(b) A number of Indian industrial products face a range of difficulties in penetrating overseas markets. These difficulties stem from the stage of industrial production, its efficiency, cost of certain raw materials and intermediate products. To put our exporters in a position to build up their marketing competence and competitive export production, assistance is given from the Marketing Development Fund, details of which are given in the Budget.

(c) The items of raw material and components that may be imported against export products are specifically mentioned in column 4 in Table in Section II of Import Trade Control Policy Book (Volume II). In addition to this, the following are allowed to be imported :—

(i) any items of raw material mentioned in the valid actual users licence held by the applicant for licence, not subsequently banned for import, and

(ii) any item of raw material or component required for meeting export orders subject to the recommendation of the concerned sponsoring authority.

The import licence earned against export may also be utilised for import of machinery or spare parts upto certain limits.

(d) No, Sir.

(e) Does not arise.

Automatic Bomb Carrier Machine

2405. SHRIMATI ILA PAL
CHOUDHURI:
SHRI PRAKASH VIR SHASTRI:
SHRI R.K. AMIN:
SHRI BHOGENDRA JHA:

SHRI SHARDA NAND:
 SHRI BHARAT SINGH
 CHAUHAN:
 SHRI HUKAM CHAND
 KACHWAI:
 SHRI RAM SINGH AYARWAL:
 SHRI N. K. SOMANI:
 SHRI VALMIKI CHOUDHARY:
 SHRI D. C. SHARMA:
 SHRI K. LAKKAPPA:
 SHRI SURENDRA NATH
 DWIVEDY:
 SHRI S.M. KRISHNA:
 SHRI A. SREEDHARAN:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that one Shri Suresh Balwant Sawant, hailing from Satara in Maharashtra, invented a machine which can serve as an automatic bomb carrier capable of flying at a speed of 5,000 miles per hour, met him on the 2nd June, 1969 ;

(b) if so, the facts about the machine under reference;

(c) whether the machine can be of any use to the Indian Air Force; and

(d) if so, the nature of facilities, if any, and the extent of any other help sought by and which Government propose to give to Shri Sawant for the completion of his invention?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L.N. MISHRA): (a) An unsigned communication was received in June this year stating that one Shri S. B. Sawant, 29 years of age, of Satara, Maharashtra had invented an 'Automatic Bomber Machine' capable of flying at a speed of 5,000 miles per hour. Shri Sawant met the Defence Minister on 2nd June 1969.

(b) Efforts are being made to ascertain the technical facts from him.

(c) and (d). These can be considered only after the facts have been ascertained.

Sale of Indian Boats by Pakistan

2406. SHRI V. NARASIMHA RAO :
 SHRI B.K. DASCHOWDHURY :
 SHRI K.M. Koushik :
 SHRI MAHANT DIGVIJAI NATH :
 SHRI CHENGALARAYA NAIDU :
 SHRI N.R. LASKAR :
 SHRI NATHU RAM AHIRWAR :
 SHRI VISHWA NATH PANDEY :
 SHRI R. BARUA :

Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 9630 on the 14th May, 1969 regarding sale of Indian boats by Pakistan :

(a) whether any reply has since been received from Pakistan ;

(b) if so, the nature of the reply received ; and

(c) the steps proposed to be taken by Government to recover the boats ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No. Sir.

(b) Does not arise.

(c) The Government of India are continuing their efforts to persuade Pakistan to hold talks for the return of properties seized during the 1965 conflict.

Expo—70

2407. SHRI V. NARASIMHA RAO : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is proposed to open an Indian Restaurant at the Indian Pavilion at Expo-70 in Japan ;

(b) if so, the name of the person who has been given contract for the same and the amount of contract ;

(c) whether it is proposed to serve Indian liquor at the restaurant ; and

(d) if so, the reasons therefor ?